

[*Translation*]

### Registration Under Ambedkar Housing Scheme

26. SHRI BARELAL JATAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the total registrations made under Ambedkar Housing Scheme, category-wise;

(b) the total number of registered persons covered under the scheme so far;

(c) whether the persons who would not be covered under the said scheme are proposed to be allotted flats under some other scheme; and

(d) if not, the reasons therefore?

THE MINISTER OF STATE IN THE MINISTRY URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) 10,000 persons for LIG category and 3000 persons for Janata category of flats already stand registered under the Ambedkar Housing scheme. 7000 persons for MIG category of flats are yet to be registered.

(b) No Registrant has so far been allotted any flat under this scheme.

(c) and (d) Ambedkar Housing Scheme envisages registration of only 20000 persons, and therefore, the question of allotting flats to the unsuccessful applicants under some other scheme does not arise.

### Increase in prices of essential Commodities

27. SHRI RAJENDRA AGNIHOTRI:  
SHRI RAJVEER SINGH:  
SHRI RAM NAIK:

Will the PRIME MINISTER be pleased to state:

(a) whether the prices of essential commodities have increased in comparison to that of the last year;

(b) the percentage of increase during the current year in comparison to the prices of last year and the reasons therefor;

(c) whether the Government have formulated a working plan to check the price rise; and

(d) if so, the details thereof and the outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES AND PUBLIC DISTRIBUTION (SHRI KAMALUDDIN AHMED): (a) and (b) A Statement showing the percentage variation in the wholesale price indices of selected essential commodities as in October, 1991 compared to those in October, 1990 is enclosed as statement.

The rise in prices of some of the essential commodities may be attributed to upward revision of minimum support prices of both kharif and Rabi crops (such as Paddy, Wheat, Pulses, and oil seeds etc.) upward revision of petroleum Products, demand and supply gap in item like Pulses; cumulative effect of increase in money supply, etc.

(c) and (d) The present Government attaches the highest priority to contain price rise within reasonable limits. Efforts are being made to restrain the growth in money supply, effect demand management of 'sensitive commodities' strengthening and streamlining of Public Distribution System, strict action against hoarders and profiteers and provision of incentives for higher production in the medium term. With a view to monitoring the prices of essential commodities and ensuring their supply, the Government have constituted a Cabinet Committee on Prices under the Chairmanship of the Union Finance Minister. The Government

has already released 3 lakh tonnes of wheat in the open market sale and has imported palmolein oil for distribution through the public Distribution net work. The Wholesale Price

Indices have shown a deceleration in the annual rate of inflation from the first week of September, 1991.

### STATEMENT

#### *Percentage Variation in the Wholesale Price Indices of Selected Essential Commodities*

#### Percentage Variation

<i>Commodity (Oct.91/Oct.90)</i>	<i>Current year (Oct.90/Oct.89)</i>	<i>Last year</i>
Rice	+21.3	+4.9
wheat	+19.8	+9.7
Jowar	+61.5	-20.9
Bajra	+62.6	+4.7
Gram	-10.2	-1.4
Arhar	+20.2	+26.6
Moong	+18.4	-1.2
Masoor	+22.8	+6.9
Urad	+20.6	+2.4
Potatoes	+44.4	+33.5
Onions	+11.5	+65.8
Milk	+10.4	+2.8
Fish	-2.0	+25.8
Mutton	+11.4	+7.8
Chillies(Dry)	+249.8	-40.8
Tea	-9.3	-3.0
Coke	Steady	Steady

<i>Commodity (Oct.91/Oct.90)</i>	<i>Current year (Oct.90/Oct.89)</i>	<i>Last year</i>
Kerosene	-0.1	+12.1
Atta	+17.5	+1.7
Sugar	+11.2	-3.5
Gur	-0.5	-2.4
Salt	+24.9	+7.0
Vanaspati	+9.5	+28.6
Mustard Oil	+22.5	+51.5
Coconut Oil	+40.6	+27.1
Groundnut Oil	+17.9	+29.9
Cotton Cloth (mills)	+13.9	+7.7
Laundry Soap	+10.2	+2.5
Safety Matches	Steady	Steady
ALL COMMODITIES	+14.0	+8.9

[English]

### **Abolition of Lease Hold System**

28. SHRI PAWAN KUMAR BANSAL:  
Will the Minister of URBAN DEVELOPMENT  
be pleased to state:

(a) whether the Government had decided to abolish lease hold system at Delhi and Chandigarh;

(b) if so, the reasons for not implementing the scheme so far; and

(c) the time by which the scheme is likely to be implemented?

THE MINISTER OF STATE IN THE  
MINISTRY URBAN DEVELOPMENT (SHRI  
M. ARUNACHALAM): (a) to (c) Orders for

conversion of lease hold rights to free hold in respect of plots up to the size of 500 Sq. mts., DDA flats and flats built up by Group Housing Societies on lands leased by Delhi Development Authority were issued on 11.3.1991. The scope coverage and detailed modalities for implementing these orders are under consideration of the Government.

### **Permission to Coca Cola**

29. SHRI. K.P. UNNIKRISHNAN:  
SHRI. SANAT KUMAR MAN-  
DAL:

Will the Minister of FOOD PROCESS-  
ING INDUSTRIES be pleased to state:

(a) whether Coca Cola or their business